

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 14/(MAH)/2014
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Mr. D. R. Sharma

V/s.

M/s. Bajaj Finance Limited

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
(12) 12	smिता म. कोल्हे Dhaniram Sharma	Adv for Respondent Petitioner	

ORDER

Co. Appeal No. 14/59/CLB/MB/MAH/2014

Co. Appeal No. 15/58,59/CLB/MB/MAH/2015

Co. Appeal No. 16/58,59/CLB/MB/MAH/2015

Co. Appeal No. 17/58,59/CLB/MB/MAH/2015

Co. Appeal No. 18/58,59/CLB/MB/MAH/2015

Co. Appeal No. 19/58,59/CLB/MB/MAH/2015

At request of the parties, list this matter on 31.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).